

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD



OA/020/01051/2019
Date of Order : 04-12-2019

Between :

Ch. Yedukondalu S/o Veeraiah,
Age about 53 years, HRMS No.199403879,
Occ : Telecom Technician, Gr. 'C',
O/o Lakshmipuram Branch, Ashok Nagar
BSNL Exchange, Guntur District,
Andhra Pradesh.Applicant

And

1. Union of India rep by its Secretary,
Department of Telecommunications,
Sanchar Bhavan, 20 Ashoka Road, New Delhi.
2. The Bharat Sanchar Nigam Limited,
Rep by its Chairman cum Managing Director,
BSNL Corporate Office, New Delhi.
3. The Chief General Manager,
Andhra Pradesh Circle, Vijayawada.
4. The General Manager Telecom District,
Guntur District, Guntur.Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC for R-1
Mr. M. C. Jacob, SC for BSNL for RR 2
to 4

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CORAM :

THE HON'BLE MRS.NAINI JAYASEELAN : ADMINISTRATIVE MEMBER



(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

Heard Dr. A. Raghu Kumar, learned counsel for the applicant, Mrs. K. Rajitha, learned Senior Central Govt., Standing Counsel for Respondent No. 1 and Mr. M. C. Jacob, learned Standing Counsel for BSNL for Respondents 2 to 4.

2. The applicant has prayed for grant of financial upgradation under the scheme of Non-Executive Promotion Policy (NEPP) due to him from 2017. Counsel for the applicant submits that the applicant has submitted representation dated 18.11.2019 for grant of financial upgradation under NEPP which was due in the year 2017 but till date the applicant's representation has not been disposed of.

3. In view of the above submission, the present OA is disposed of at the admission stage, without going into merits of the case, with the direction to the Respondents to dispose of the applicant's

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representation within a period of two months from the date of receipt of the certified copy of this order.

4. No order as to costs.



(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

Dated : 04th December, 2019.

Dictated in Open Court.

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